CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,

ORDER SHEET

COURT NO.: 1 04/01/2019

R.A./260/12/2006 SANGRAM KESHARI MISHRA

O.A./260/569/2006 -V/S-FOR FURTHER ORDERS STATE

ITEM NO:17

FOR APPLICANTS(S) Adv. : None appears for the applicant

FOR RESPONDENTS(S) Adv.: Mr. S. Behera (For Respondent No. 1)

Mr. J. Pal (For Respondent No. 2 & 3)

Notes of The Registry	Order of The Tribunal	
Vide order dated 07.12.2018, last of granted to the applicant to inform this the latest status of the Pet modification/clarification in W.P.(C) 2010. Since no one is present for the app		018, last opportunity was inform this Tribunal about the Petition seeking W.P.(C) No. 3245 of
	Hence, the R.A is dismiss prosecution. (SWARUP KUMAR MISHRA) MEMBER (J)	ssed for default for non- (GOKUL CHANDRA PATI) MEMBER (A)